Right of ownership to allottees of rehabilitation property

285. SHRI SYED AHMED HASHMI: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

- (a) whether it is a fact that the allottees of rehabilitation property in Delhi are eligible to become owners of their respective property/plots on payment of actual costs and development charges for the plots by virtue of an assurance given to them by Government;
- (b) whether owners of such property/ plots have requested the Regional Settlement Commissioner, Delhi to revise the terms and bring them on nominal ground rent on payment of actual cost of land;
- (c) since when these cases have been pending and what are the reasons for the delay in their disposal; and
- (d) what steps are being taken to ex pedite the disposal of the cases of Defence Colony, Nizamuddin, Malaviya Nagar, Rajendra Nagar (Old and New), Tilak Nagar, Moti Nagar, Lajpat Nagar, Jangpura Ex tensions in Delhi?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI RAM NIWAS MIRDHA): (a) No, Sir. According to the Government policy plots of land in the rehabilitation colonies in Delhi are transferred only on lease-hold basis. The superstructure, however, is transferred out-right.

- (b) Yes, Sir. A number of such appli cations have been received.
- (c) and (d) These cases have been pending for some time as the. final rates are being determined as per recommenda tions of the Public Accounts Committee (42nd Report—1971-72-Fifth Lok Sabha) who advised that the rates fixed should be fair and equitable.
- *I* he cases relating to the colonies mentioned in part td) of the question will be

expedited when the final rates are fixed shortly.

Price of pure ghee and other milk products

286. SHRI SASANKASEKHAR SAN YAL: Will the Minister of AGRICUL TURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that most of the brands of pure ghee available in the market are products of the State Governments or the Central Government;
- (b) whether it is also a fact that while the prices of vegetable ghee have gone down considerably during the last seven or eight months, the price of pure ghee produced by Government concerns has not registered the slightest fall; and
- (c) if so, the steps taken or proposed to be taken by Government under the 20-point programme, for the reduction of prices of butter, ghee, milk powder and similar other milk products marketed by tru Central and State Governments !

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) Different brands of pure ghee are available in the market Only some of these are products of the State Governments or the Central Government,

- (b) There has been reduction in prices of vegetable ghee. The prices of pure ghee produced by the State run dairy plants have shown a downward trend recently.
- (c) Government is nevertheless keeping a watch on the trend of selling prices of all milk products including ghee.

Erection of Statues in Delhi

287. SHRI VIREN J. SHAH: Will the Minister of WORKS AND HOUSING be pleased to state: